

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT***(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)***FOR THE ATTENTION OF THE STAKEHOLDERS OF [M/s. Polyex Private Limited]**

1.	NAME OF CORPORATE DEBTOR	M/s. Polyex Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	05.12.1964
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC, Hyderabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U25209AP1964PTC001027
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	8-2-408/S/1, Road No 6, Banjara Hills HYDERABAD - TG 500034 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	20.04.2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	Date of Judgement 20.04.2022 and received on 04-05-2022
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Nethi Mallikarjuna Setty, Liquidator of M/s Polyex Pvt. Ltd, Unit 113, Manjeera Trinity Corporate, KPHB Phase-3, Kukatpally, Hyderabad- 500 072. Email: lq.Polyex@gmail.com Mobile No. 9963606444 Regn No IBBI/IPA-001/IP-P01251/2018- 19/11958
9.	LAST DATE FOR SUBMISSION OF CLAIMS	03.06.2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the **M/s. Polyex Private Limited**, Judgement dated 20-04-2022 and received on 04.05.2022.

The stakeholders of **M/s. Polyex Private Limited** are hereby called upon to submit a proof of their claims / update their claims submitted during the corporate insolvency resolution process as on the liquidation commencement date on or before 03.06.2022 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means.

Form – C : Proof of claim by operational creditors except workmen and employees	Form – D : Proof of claim by Financial Creditors
Form – E : Proof of claim by workmen or employee	Form – F : Proof of claim by authorized representative of workmen or employee
Form – G : Proof of claim by any other stakeholder	

Note: Above forms may be downloaded from IBBI webpage <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Hyderabad
06.05.2022

N. M. Setty
Nethi Mallikarjuna Setty,
Liquidator of M/s. Polyex Pvt. Ltd
IBBI/IPA-001/IP-P01251/2018-19/11958



FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. POLYEX PRIVATE LIMITED

PARTICULARS		DETAILS	
1	Name of corporate debtor	M/s. Polyax Pharma Limited	
2	Date of incorporation of corporate debtor	05.12.1954	
3	Authority under which corporate debtor is incorporated/registered	ROC, Hyderabad	
4	Corporate identity number / limited liability identifying number of corporate debtor	U25209AP1964P TC001027	
5	Address of the registered office and principal office (if any) of corporate debtor	8-2-408/5/1, Road No.6, Banjara Hills HYDERABAD - TG 500034 IN	
6	Date of closure of insolvency resolution process	20.04.2022	
7	Liquidation commencement date of corporate debtor	Date of Judgment 20.04.2022 and received on 04.05.2022	
8	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr.M Mulla Raju Sany, Liquidator of Polyax Pvt.Ltd. Unit 113, Mangana Trinity Corporate, KPHB Phase 3, Kulkarni Colony, Hyderabad-500 072. Email:- Iq.Polyax@gmail.com Mobile No. 995355444 Regn No:BBWPA-00 IUP-POT/251/2018-19/11/956	
9	Last date for submission of claims	03.05.2022	

Notice is hereby given that the Hon'ble National Company Law Intellectual Hyderabad Bench has accepted the Commencement of acquisition of the M/s. Polysar Private Limited, Judgement dated 20-04-2022 and received on 04.05.2022

The stakeholders of M/s. Polystex Private Limited are hereby called upon to submit a proof of their claims / update their claims submitted during the corporate insolvency resolution process as on the liquidator's commencement date or on or before 03.06.2022 to the liquidator at the address mentioned against item 8. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Form - C: Proof of claim by operational creditors except seamen and employers	Form - D: Proof of claim by Financial Creditors

Form - E: Proof of claim by workman or employee	Form - F: Proof of claim by authorized person in case of workman or employee

Form - G, Proof of claim by any other shareholder.

Date:06.05.2022
Place :Hyderabad
North Malikarjuna Setty
Liquidator of M/s. Polycor Politech

Nothi Malikarjuna Sethi

Liquinator of M.S. Polyex Pylth

Regn No IE B/PA-001/AP-P01251/2018-13/195

FINANCIAL EXPRESS

FR 06 May 2022

<https://epaper.financial>

HEAD TO LEAD



1997

10

BOOKS

1990-1991

三三三

and, among himself, with him, if he could not find any other way.

[illegible]

卷之四

此乃一書之序也。其書之體裁。則仿《史記》之體。其書之內容。則仿《史記》之內容。其書之文字。則仿《史記》之文字。其書之體裁。則仿《史記》之體。其書之內容。則仿《史記》之內容。其書之文字。則仿《史記》之文字。

此書係以日本為對象，故其內容多與日本有關。其內容之豐富，實為我國所罕見。其內容之精闢，實為我國所罕見。其內容之精闢，實為我國所罕見。

一、（一） 凡有...
 二、（二） 凡有...
 三、（三） 凡有...
 四、（四） 凡有...
 五、（五） 凡有...
 六、（六） 凡有...
 七、（七） 凡有...
 八、（八） 凡有...
 九、（九） 凡有...
 十、（十） 凡有...

[illegible][illegible]

卷之四

THE UNIVERSITY OF CHICAGO PRESS

સુવર્ણચંદ્ર

[illegible]

Helps: Newspaper, Newsletter and

